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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/112/(IB)/2017

NAME OF THE PETITIONER(S)

: G. VENKATESH

NAME OF THE RESPONDENT(S)

: RELIANCE CHITS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## <u>ORDER</u>

Mr. Sriram, Counsel for the Petitioner filed vakalat on behalf of the Petitioner. As per the direction given in previous order, the Registry has sent notice to the Office of the Counsel for Petitioner, Mr. Shriram. Delivery report is filed. No representation on behalf of Petitioner. Proof of service is held sufficient. In the circumstances, for non-appearance of the Counsel for Petitioner, matter is dismissed in default.

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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